

(62)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.534/95.

Dt. of Decision : 19-3-98.

Dr. Mrs. Kumada Sukumar

.. Applicant.

vs

1. The Council of Scientific Industrial Research, CSIR., New Delhi through its Director General.
2. The Director, Indian Institute of Chemical Technology, Tarnaka, Hyderabad-500 007.
3. The Controller of Administration, Indian Institute of Chemical Technology, Tarnaka, Hyderabad-7.
4. Dr. A. V. Rama Rao

.. Respondents.

Counsel for the applicant : Mr. D. Venkateswara Rao

Counsel for the respondents : Mr. C. B. Desai, SC for CSIR

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (J)

None on either side.

2. This OA is filed to quash the proceedings No. CTE/A.21/R-MANA IV/92-93 dt. 3-4-95 and to issue direction to the respondents to consider the case of the applicant for promotion as per the date of eligibility.

3. On 5-1-98 the learned counsel for the respondents submitted that the OA had become infructuous as the applicant had been interviewed and promoted. Then this OA was posted on to 22-1-98.

4. This OA is ~~fixed~~ posted for to-day for final hearing. Even today the applicant is absent.

5. Since the applicant has already been promoted, it appears that he has no interest in prosecuting the OA. Hence the OA is dismissed as it has become infructuous. No order as to costs.

(B. S. JAI PARAMESHWAR)
MEMBER (JUDL.)

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Dated : The 19th March, 1998.
(Dictated in the Open Court)

(R. RANGARAJAN)
MEMBER (ADMN.)

J.R.

OA.534/95

Copy to :-

1. The Director General, Council of Scientific Industrial Research, CSIR., New Delhi.
2. The Director, Indian Institute of Chemical Technology, Tarnaka, Hyderabad.
3. The Controller of Administration, Indian Institute of Chemical Technology, Tarnaka, Hyderabad.
4. One copy to Mr. D. Venkateswara Rao, Advocate, CAT., Hyd.
5. One copy to Mr. C.B. Desai, SC for CSIR, CAT., Hyd.
6. One copy to BSJP M(J), CAT., Hyd.
7. One copy to D.R.(A), CAT., Hyd.
8. One duplicate copy.

SRR

2/1/98
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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. BURANGARAJAN : M(A)

AND

THE HON'BLE MR. B.S. JAI PARAMESHWAR :
M(J)

DATED: 19/3/98

~~ORDER/JUDGMENT~~

~~M.T./R.A./C.A./NO.~~

in

O.A. NO.

534/95

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

